

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)**

N O T I C E

It is notified for the information of all the concerned that his lordship Hon'ble Mr.Justice M.K.Hanjura will hold the Court as Vacation Judge in the Srinagar Wing of the Hon'ble High Court again on **25th June, 2018(Monday)** for hearing of matters of urgent nature only.

Dated: 22-06-2018

**Sd/-
Registrar Judicial.**

Copy to:-

1. Registrar General, High Court of J&K, Srinagar for information.
2. Secretary to his lordship Hon'ble Mr.Justice M.K.Hanjura, Judge High Court of J&K for information.
3. Private Secretary to learned Advocate General for information.
4. Learned Assistant Solicitor General of India for information.
5. Secretary J&K High Court Bar Association Srinagar for information.
6. Assistant Registrar(Adm) for displaying this notice on all the notice boards.
7. Incharge NIC High Court Srinagar for uploading this notice on the official website.


Registrar Judicial.